

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Friday THE 27th Day Of September 2024  
HON'BLE KSMJ WILL SIT IN COURT HALL NO. 5 AT PRINCIPAL BENCH BENGALURU &  
HON'BLE VAPJ WILL SIT IN COURT HALL NO. 11 AT DHARWAD BENCH, AFTER COMPLETION  
THE DIVISION BENCH MATTERS OF HON'BLE KSMJ & HON'BLE RNJ  
at 02:30PM  
BEFORE

THE HON'BLE MRS JUSTICE K.S.MUDAGAL  
&  
THE HON'BLE JUSTICE VIJAYKUMAR A. PATIL

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
<b>MATTER PERTAINS TO PRINCIPAL BENCH BENGALURU</b>			
<b><u>HEARING - INTERLOCUTORY APPLN</u></b>			
1	MFA 98/2021 REG: IA 4/24 RETURNED WITH OFFICE OBJN SINCE 2ND SET TO BE FILED 2) IA TO BE SWORNED BEFORE COMPETENT AUTHORITY (DD FILE MFA 96/21 K/B)	(FC, )  <i>PET: SRI CHANDRASHEKARA B T BIRI MARY AKARSH KANADE</i>	<i>RES: SMT RAJINI H J  RAJINI H J (PARTY IN PERSON)</i>

**COURT HALL NO :5**

2 RP 367/2023 ( , )  
(SPL ORDER DTD  
27/05/2024)  
REG: IA 1/23 FOR  
CD IN FILING OF  
140 DAYS  
2) IA 2/23 FOR  
STAY  
3) IA 3/23 FOR  
DIRECTION FOR  
ALLOT LAND  
4) IA 4/23 FOR  
DIRECTION TO  
GIVE UP  
5) IA 5/23 FOR  
COMPENSATION  
6) IA 6/23 FOR  
DIRECTION TO  
ALLOT THE SAME  
MEASUREMENT  
7) IA 1/24 FOR  
DIRECTION  
8) IA 2/24 FOR  
PRODUCTION OF  
ADDL. DOCUMENTS  
9) IA 3/24 FOR  
STAY  
(MEMO)

*PET: SRI K H  
BOMMALINGAIAH  
SOMASHEKHARAI AH R P*

*RES: THE STATE OF  
KARNATAKA AND OTHERS*

HCGP FOR R1  
ASHOK N NAIK FOR R2  
& R3

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